

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 19 of 2020

IN THE MATTER OF:

Sundaram Brake Linings Ltd. & Ors.

...Appellants.

Versus

**Chief Materials Manager,
South Eastern Railways & Ors.**

...Respondents.

Present:

**For Appellant: Mr. Aditya Verma and Mr. Shrey Patnaik,
Advocates.**

**For Respondent: Ms. Rita Dey and Mr. Nubair Alvi,
Advocate for R-7.
Mr. Shashank Singh and Mr. Arjun Minocha,
Advocates for R-8.
Mr. Manas Kumar Chaudhuri, Ms. Radhika Seth,
Mr. Ebaad Nawaz Khan, Advocates for R-2.
Mr. R. Sudhinder, Ms. Prerna Amitabh and
Mr. Akshay Singh Sengar, Advocate for R-3.
Ms. Shama Nargis, Dy. Registrar.**

**ORDER
(Virtual Mode)**

08.12.2020 Learned Counsel for Appellant states that he is not seeking any relief against Respondent Nos. 2 to 10 and they are proforma Respondents.

2. Learned Counsel for the Appellant submits that he has filed I.A. No. 2843 of 2020 to delete Respondent Nos. 2 to 10. As per Registry report, Respondent Nos. 2 to 6 and 8 to 10 have already been served notice. Ms. Rita Dey, Advocate is present on Video Conference for Respondent No. 7. Service is complete.

3. Some of Counsel appearing for Respondents 2 to 10 are opposing the request made in I.A. No. 2843 of 2020.

4. Learned Counsel for Respondents claim that Copies of Appeal Paper Book they have not received. Learned Counsel for Appellant states that Appellant is not claiming any relief against Respondent Nos. 2 to 10 and has issues of confidentiality and thus at risk of Appellant, wants to delete Respondent Nos. 2 to 10. According to him it being Appeal of Appellant he has right to delete. Learned Counsel for Respondents want to oppose the request.

5. We will first deal with I.A. No. 2834 of 2020 and at present Appellant may serve copy only of the I.A. on Respondent Nos. 2 to 10.

6. Respondents may file Reply to I.A. No. 2843 of 2020 before next date.

List the Appeal along with I.A. No. 2843 of 2020 on **2nd February, 2021**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Basant B./md.